

THE MINISTER OF STATE IN THE DEPTT. OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c). About 210 applications for new electricity connections in the Rohini complex were pending on 30.11.1987, the oldest being of December, 1986. Delays occur in some cases mainly for want of completion of necessary requirements by prospective consumers, new areas not being fully electrified, and lack of access to consumers' Premises. The Delhi Electric Supply Undertaking expects to give electric connections against the above pending applications by the end of December, 1987, subject to completion of necessary requirements by the prospective consumers. According to DESU, during the period from March 1986 to October, 1987, there were in all 5205 'no current' complaints in regard to the Rohini complex, all of which were attended to.

LPG Facility in Malappuram District in Kerala

*471 SHRIG.M. PANATWALLA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) The number of places in Malappuram district of Kerala which have been covered by LPG facility as on 31 October, 1987;

(b) whether the said district is highly neglected in providing LPG facility;

(c) The number and names of places in the said district in which LPG distributorships are proposed to be established in the Marketing Plan for 1987-88; and

(d) The steps, if any, to ensure due coverage of the district.?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI BRAHMADUTT): (a) As on

October 31, 1987, six places were covered by LPG facility in Malappuram district of Kerala;

(b) No, Sir,

(c): The oil Industry has proposed to establish an LPG distributorship at Manjeri under its Marketing Plan 1987-88;

(d): In addition to the above, the Oil Industry has initiated action to set up LPG distributorships at the following locations in Malappuram district:

1. Parapanangadi

2. Thirurangadi

3. Nilambur

With the commissioning of these distributorships, all towns in Malappuram district offering viable marketing of LPG would be provided with LPG facility.

Power Cuts by DESU

* 472 SHRI M. RAGHUMA REDDY: Will the Minister of ENERGY be pleased to state:

(a) Whether power cuts for long hours are still resorted to despite the assurances given by the Delhi Electric Supply Undertaking;

(b) If so, the reasons, therefore; and

(c) The steps taken to ensure uninterrupted power supply in the capital?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) No, Sir,

(b) Does not arise.

(c) The power supply in Delhi is now, by and large, satisfactory and there has been no load shedding since November, 1987. The power requirement is being met mainly from DESU's own generation, supply from the Badarpur thermal station, and the Northern Grid.

Removal of Employees from Ramkanali Colliery, Bihar

*473 SHRI RAMBAHADUR SINGH:
Will the Minister of ENERGY be pleased to state:

(a) whether several employees were removed during the emergency from the Ramkanali Colliery in Bihar;

(b) whether any investigations were made against these employees;

(c) the number of employees reinstated so far; and

(d) the reasons for not reinstating the remaining employees cleared in investigation?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) (a) to (d) : After due verification of facts, sixty eight employees were removed from the rolls of the company on the charge of unauthorised absence and voluntary abandonment of employment. Fourteen of these were later reinstated on reconsideration on merits and in accordance with the standard policy of the company in this behalf, The cases of others were either not represented for reconsideration or rejected as being not covered by the general policy..

Production of LPG Cylinders.

*474 SHRI AMARSING RATHAWA:
SHRI CHINTAMANI JENA:

Will the Minister of INDUSTRY be pleased to state:

(a) Whether it is a fact that most of the entrepreneurs to whom letters of intent and even licences have been granted for the production of LPG cylinders have failed to go ahead with the scheme;

(b) If so, the details thereof;

(c) The action taken against them; and

(d) The steps being taken by Government in regard to the manufacture or procurement of LPG cylinders to meet the growing requirements?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) (a) and (b) The manufacture of LPG cylinders is not covered under the Schedule 1 to the I (D&R) Act 1952 and as such letters of intent and industrial licences are not required. Only registration with DGTD is required for units in the organised sector. 643 units have obtained registration for the manufacture of LPG cylinders from DGTD. Out of them only 44 units are in production at present.

(c) and (d). LPG cylinders are manufactured according to the orders placed on the units by the oil companies. At present the installed capacity is 103 lakhs Nos. as against a demand of 24 lakh Nos. by oil companies. The estimated demand for LPG cylinders at the end of the 7th Five Year Plan is 45.20 lakh Nos.

Price Control on Drugs

*475 SHRI UMAKANT MISHRA :
Will the Minister of INDUSTRY be pleased to state:

(a) The names of drugs on which price control has been lifted; and